

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
First Appeal No. 132 of 2017

Priyanka Devi --- --- Appellant  
Versus  
Satish Kumar --- --- Respondent

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

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For the Appellant: Mr. Syed Tafazzul Sajid, Advocate  
For the Respondent: Mr. Tarun Kumar, Advocate

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14 / 05.04.2021 Learned counsel Mr. Tarun Kumar submits that arguing counsel Mr. Deepak Kumar Sinha is suffering from fever. Therefore, matter may be adjourned.

Accordingly, matter is adjourned for two weeks.

**(Aparesh Kumar Singh, J)**

**(Anubha Rawat Choudhary, J)**

Ranjeet/